

(b) Explanatory Memorandum on the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1538/18/24]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 138., dated the 12th October, 2024, publishing the National Disaster Management Authority (Group 'B' and Group 'C' Posts) Recruitment Rules, 2024, under Section 77 of the Disaster Management Act, 2005.

[Placed in Library. See No. L.T. 1218/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R.110., dated the August 11 — August 17, 2024 (Weekly Gazette), publishing the Ministry of Home Affairs Assam Rifles Naib Subedar (Store Keeper Technical Engineer), Group 'B' Combatised Post, Recruitment Rules, 2024, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L.T. 1217/18/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992, along with delay statement: -

- (1) G.S.R. 521(E)., dated the 18th July, 2023, publishing the Indo-Tibetan Border Police Force, Para-Medical Cadre (Group 'B' Posts) Recruitment Rules, 2023.
- (2) G.S.R. 920(E)., dated the 28th December, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Combatised Para Medical Cadre, Group 'B' Post, Recruitment Rules, 2023.
- (3) G.S.R. 282(E)., dated the 17th May, 2024, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Assistant Commandant (Assistant Nursing Superintendent) (Group 'A' Post) Recruitment Rules, 2024.

[Placed in Library. For (1) to (3), see No. L.T. 907/18/24]

(iv) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 101/01/2022-PS&T (VAT), dated the 13th December, 2022, publishing the Lakshadweep Value Added Tax Rule, 2022, framed under sub-section (2) of Section 114 of the Lakshadweep Value Added Tax Regulation, 2022, along with delay statement.

[Placed in Library. See No. L.T. 1542/18/24]

Reports and Accounts (2022-23 and 2023-24) of NISD, New Delhi; UETS, Kakinada, Andhra Pradesh; Adithya Educational Society, Eluru, Andhra Pradesh; Alakendu Bodh Niketan Residential, Kolkata, West Bengal and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1222/18/24]

- (ii) (a) Annual Report and Accounts of the Uma Educational and Technical Society (UETS), Kakinada, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1220/18/24]

- (iii) (a) Annual Report and Accounts of the Adithya Educational Society, Eluru, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1221/18/24]

- (iv) (a) Annual Report and Accounts of the Alakendu Bodh Niketan Residential, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1223/18/24]